

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA. 36 of 1997
(OA. 1323 of 1996)

Date of Order: 21.5.98.

Present: Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.
Hon'ble Mr. S. Dasgupta, Administrative Member.

NARAYAN CH. DUTTA

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. B. Chatterjee, counsel/
Ms. B. Mondal, counsel.
For the respondents: Mrs. K. Banerjee, counsel.

O R D E R

The Misc. Application being no. 36 of 1997 for impleading the Secretary, Deptt. of Revenue(Finance) and the Asstt. Controller of Accounts, Zonal Accounts Office, CBDT, Calcutta, is allowed. The Original Application have to be amended accordingly.

The petitioner is directed to serve fresh notice upon the added respondents no. 3 and 4 by Regd. Post with A/D or through personal service within 3 weeks and to file affidavit-of-service within a week thereafter.

Application is ~~fixed~~ for admitted for adjudication remaining the question of limitation open. Reply is already on record. Rejoinder, if any, to be put in within 3 weeks. Matter be listed for hearing according to its chronological position and on its own turn.

I/Order, passed on 20.10.97 shall continue until further orders.

Plain Copy be given to the 1st. counsel appearing for both the parties for communication and compliance.


(S. Dasgupta)
Member(A)


(S.N. Mallick)
Vice-Chairman.